

**TEXTILE PARKS AND EMPLOYMENT GENERATION**

2806. SHRI DHARAMBIR SINGH:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state :

- (a) the details regarding progress under the PM MITRA Scheme;
- (b) the details regarding number of Mega Textile Parks approved and their employment potential thereof;
- (c) the details regarding support extended to handloom and powerloom sectors;
- (d) whether export incentives for textile MSMEs have been strengthened by the Government;
- (e) whether a textile cluster or garment manufacturing hub is proposed in Bhiwani– Mahendragarh Lok Sabha Constituency by the Government to boost local employment; and
- (f) if so, the details thereof?

उत्तर  
ANSWER  
वस्त्र मंत्री (श्री गिरिराज सिंह)  
MINISTER OF TEXTILES  
(SHRI GIRIRAJ SINGH)

**(a):** With an aim to develop large scale and integrated world class industrial facilities in the shape of integrated textile parks and to help Indian textiles industry to build scale, reduce logistics costs and improve its competitiveness, the Government has approved 7 (Seven) sites for setting up of PM MITRA Parks, one each in Gujarat, Karnataka, Madhya Pradesh, Maharashtra, Tamil Nadu, Telangana and Uttar Pradesh.

Infrastructure works worth Rs 2,160.17 cr for providing external infrastructure till the park gates have been started by the state governments and an expenditure of Rs. 564.72 cr has been incurred so far. Detailed Project Reports worth Rs. 7,145 cr for PM MITRA Parks in Madhya Pradesh, Tamil Nadu, Maharashtra and Telangana have also been approved. In Madhya Pradesh, 1140 acres of land has been allotted to investors with a proposed investment of Rs 24,175 cr. In Tamil Nadu, 190.44 acres of land have been allotted with proposed investment of Rs 2192 cr. In Telangana, an investment of Rs 3862 cr has been grounded so far with 540 acres of land already allotted. The total investment interest received across all parks so far is Rs 63,177 Cr.

**(b):** In the Union Budget 2026-27, an announcement was made by Hon'ble Finance Minister regarding setting up of Mega Textile Parks in challenge mode along with a focus on bringing value addition to technical textiles.

In order to ensure early sanction and quick implementation of the Scheme, the Ministry has initiated a process of stakeholder consultation with State Governments and other stakeholders. It has also constituted a Joint Working Group to discuss eligibility criteria, selection process and evaluation parameters.

**(c):** The Government is administering the following schemes to modernize and strengthen the handloom sector and for welfare of handloom workers across the country:

1. National Handloom Development Programme;
2. Raw Material Supply Scheme;

Under the above schemes, financial assistance is provided to eligible handloom agencies/workers for raw materials, procurement of upgraded looms & accessories, solar lighting units, construction of work sheds, product diversification and design innovation, technical and common infrastructure, marketing of handloom products in domestic/overseas markets, concessional loans under weavers' MUDRA scheme and social security etc.

In addition, Ministry is also implementing Handloom Marketing Assistance, a component of National Handloom Development Programme to develop & promote marketing channels in national as well as international markets so as to benefit all the stakeholders in a holistic and integrated manner.

For the upliftment of powerloom sector, PowerTex India Scheme was launched on a Pan India basis for the period 2017-20, which was extended upto 2021. The scheme has now been subsumed under Textile Cluster Development Scheme (TCDS) and support is extended for completing ongoing projects for meeting committed liabilities only. Further, to ensure holistic development of powerloom sector in the country, a number of initiatives i.e. Amended Technology Upgradation Fund Scheme (ATUFS), Group Workshed Scheme, PM Credit Scheme for Powerloom Weavers, In-situ Upgradation Fund Scheme and Comprehensive Powerloom Cluster Development Scheme (CPCDS) have been taken by the Government of India.

**(d):** Government is also implementing Rebate of State and Central Taxes and Levies (RoSCTL) scheme for Apparel/Garments and Made-ups in order to enhance competitiveness by adopting principle of zero-rated exports. Further, textiles products not covered under the RoSCTL scheme are covered under Remissions of Duties and Taxes on Exported Products (RoDTEP) along with other products.

**(e) & (f):** As of now, there is no such proposal pending with the Ministry.

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